THB MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI MEHR CHAND KHANNA): (a) No separate allocation is made in the Five Year Plans for the construction of Government office accommodation. Out of a total allocation of Rs. 31 crores in the First and Second Plans, for office and residential accommodation, a sum of about Rs. 6 crores was spent on the construction of office accommodation. An allocation of Rs. 15 crores has been made for the construction of accommodation in the Third Five Year Plan. It is yet too early to say what proportion of it will be spent on the construction of office accommodation.

(b)For the various Housing Schemes which have been formulated by the Ministry of Works. Housing amd Supply for implementation through State Governments, namely, Subsidised Industrial Housing, Low Income Group Housing, Village Housing Projects, Plantation Labour Housing, Slum Clearance and Middle Income Group Housing, an allocation of Rs. 179 crores has been made in the Third Five Year Plan. The Housing Schemes of the State Governments and the Housing Schemes of the Government of India, namely, the construction of Government accommodation, whether residential or office, have no relation.

## ACCIDENT IN CHINAKURI COLLIERY

\*333. SHRI S. C. DEB: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that two • mine labourers were killed in a cavein in Chinakuri Colliery near Asansole on the 24th April, 1962; and

(b) if so, what was the cause of the accident and what action Government have taken in this regard?

THE MINISTER OF LABOUR IN THE MINISTRY OF LABOUR AND EM-PLOYMENT (SHRI J. S. L. HATHI): (a) and (b) WhHe four loaders were engaged in loading blasted coal in a

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gallery, a mass of roof stone fell from a height of 3:6 metres burying them. Two of them died on the spot and one received serious bodily injuries. During the -recovery operations, further falls of roof occurred and struck five more workers. One of the workers received serious bodily injuries and another died subsequently. The others escaped with minor injuries.

The enquiry officer has recommended suspension of the certificates of the Sirdar and the Shot-firer. Action is accordingly being taken.

## SHIFTING OF CENTRAL GOVERNMENT OFFICES FROM GWALIOR

\*334. SHRI R. S. KHANDEKAR: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether it is a fact that some of the offices of the Central Government are being shifted from Gwalior, Madhya Pradesh;

(b) whether it is a fact that Accountant General's Office is being shifted from Gwalior to Bhopal; and

(c) whether there were any commitments at the time of reorganisation of States in this respect, if so, the details thereof?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI MEHR CHAND KHANNA); (a) There is no such proposal pending in this Ministry.

(b) and (c) The information is being collected and will be placed on the Table of the Sabha.

## ARREST OF INDIANS BY NEPAL POLICE

\*335. SHRI NIRANJAN SINGH; Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact tkat two Indians were arrested by the Nepal police on the 23rd April, 1962 near the village of Gumanli in the Gorakh-pur District} and